

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3204**  
**TO BE ANSWERED ON 04.08.2016**

**Drinking Water Projects**

**3204. SHRI MD. BADARUDDOZA KHAN;**

**SHRI RAVINDRA KUMAR PANDEY:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of ongoing and pending Drinking Water and sanitation projects in the country including Jharkhand, Statewise;
- (b) whether the proper implementation of the drinking water projects sanctioned by the Union Government is hampered due to shortage of manpower and efficient management systems in several States of the country and if so, the details thereof and the steps proposed to be taken thereon;
- (c) whether the Government has reviewed the drinking water/water supply and sanitation programmes being implemented in the country and if so, the details and the outcome thereof;
- (d) the total amount sanctioned, released and expenditure incurred for implementation of these projects in the country during the last three years and the current year including Jharkhand, Statewise; and
- (e) whether safe drinking water is still not available in many habitation/villages covered under National Rural Drinking Water Programme (NRDWP) and if so, the details thereof and the corrective measures being taken by the Government thereon, State/UT-wise?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) & (b) Under National Rural Drinking Water Programme (NRDWP), the Government provides financial and technical assistance to States to supplement their efforts to provide adequate safe drinking water to the rural population. The States have been delegated the powers to plan, approve, implement and monitor the drinking water supply projects. This Ministry does not monitors/maintains the data regarding number of pending works under the drinking water schemes/ projects in the country.

However, as per the information entered by the States in the Integrated Information Management System (IMIS) of the Ministry as on 01.08.2016, there are 37,738 ongoing drinking water projects in different States as can be seen in **Annexure-I**. In Jharkhand State, there are 1911 ongoing rural drinking water supply schemes.

Generally, drinking water projects like Hand Pump/ Bore well are completed within a year and multi village piped water schemes take time between 3 to 5 years. States are advised to complete these projects in time during review meetings/ annual action plan meetings/ video conferences by the Ministry. No information regarding shortage of manpower and efficient management system has been received from the implementing agencies of the States.

Under Swachh Bharat Mission (Gramin) {SBM(G)}, the programmatic projects are sanctioned district-wise. Currently, 650 district sanitation projects have been sanctioned and are under implementation. No project is pending under SBM(G). State/UT-wise details as per the Integrated Management Information System (MIS) are at **Annexure-1(a)**.

(c) Yes Madam, this Ministry reviews the status & pace of coverage of NRDWP programme through Annual Action Plan meetings carried out every year between February and April with the Departments of State Governments dealing with rural drinking water supply wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States for field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State Level Scheme Sanctioning Committees (SLSSC) so as to ensure that the project proposals are as per the mutually agreed Action Plan. The Ministry also organises workshops on technical matters wherein best practices and other issues are showcased / shared / deliberated by the states / resource persons for benefits of all. Also Ministry holds national and regional review meetings with the States to address policy matters and progress for better implementation of the Programme.

Similarly, under **SBM (G)**, the Ministry of Drinking Water and Sanitation regularly reviews the SBM(G) programme. There is a spurt in the progress made under the programme. Against the expected outcome of 50 lakh for individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the target. During 2015-16, 127.41 lakh toilets have already been constructed against target of 120.00 lakh. For the year 2016-17, against the expected outcome of 1.5 crore individual latrines, 3319451 individual latrines (22.13%) have been constructed as on 01-08-2016. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, 210.09 lakh toilets have already been constructed under

SBM(G) as on 01.08.2016. Sanitation Coverage, which was 42.05% on 2.10.2014, has increased to 53.60% on 01.8.2016.

(d) The details of total amount allocated, released and expenditure incurred by States including Jharkhand for the last three years and the current year is at **Annexure – II**.

Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence State-wise sanction/allocation is not made. However, State/UT-wise, Central share released and utilised during the last 3 years and current year under Nirmal Bharat Abhiyan (NBA) /Swachh Bharat Mission (Gramin) is at **Annexure-II (a)**.

(e) Yes Madam, as per information provided by States/UTs on online portal Integrated Management Information System (IMIS), there are total 17,14,528 rural habitations in the country, out of them 13,09,247 rural habitations are fully covered (getting 40 litres per capita per day (lpcd) or more potable drinking water), 3,34,850 habitations are partially covered (getting less than 40 lpcd) and 70,431 habitations are quality affected (where quality of drinking water is affected with at least one water contaminant like Arsenic, Fluoride, Iron) Hence, still there are about 24% rural areas in the country where the population is getting unsafe drinking water or less than the required norms. The state wise details of coverage of rural habitations as on 01.08.2016 are at **Annexure – III**.

**Annexure referred in part (a) of Lok Sabha Unstarred Q. No. 3204 due for answer on 04.08.2016**

**Annexure-I**

Serial No.	State	Ongoing schemes (as on 01.08.2016)
1.	ANDHRA PRADESH	51
2.	ARUNACHAL PRADESH	494
3.	ASSAM	2166
4.	BIHAR	231
5.	CHATTISGARH	2421
6.	GOA	2
7.	GUJARAT	1523
8.	HARYANA	258
9.	HIMACHAL PRADESH	405
10.	JAMMU AND KASHMIR	990
11.	JHARKHAND	1911
12.	KARNATAKA	8148
13.	KERALA	169
14.	MADHYA PRADESH	5615
15.	MAHARASHTRA	2018
16.	MANIPUR	264
17.	MEGHALAYA	736
18.	MIZORAM	7
19.	NAGALAND	72
20.	ODISHA	5339
21.	PUNJAB	96
22.	RAJASTHAN	748
23.	SIKKIM	16
24.	TAMIL NADU	35
25.	TELANGANA	436
26.	TRIPURA	2107
27.	UTTAR PRADESH	476
28.	UTTARAKHAND	140
29.	WEST BENGAL	864
<b>Total</b>		<b>37738</b>

(source: format c-39)

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.3204  
due for reply on 04-08-2016**

**Annexure –I (a)**

<b>S.N.</b>	<b>State/UT Name</b>	<b>Total project sanctioned</b>
1	A & N ISLANDS	3
2	ANDHRA PRADESH	13
3	ARUNACHAL PRADESH	16
4	ASSAM	27
5	BIHAR	38
6	CHHATTISGARH	27
7	D & N HAVELI	1
8	GOA	2
9	GUJARAT	33
10	HARYANA	21
11	HIMACHAL PRADESH	12
12	JAMMU & KASHMIR	22
13	JHARKHAND	24
14	KARNATAKA	30
15	KERALA	14
16	MADHYA PRADESH	51
17	MAHARASHTRA	34
18	MANIPUR	9
19	MEGHALAYA	7
20	MIZORAM	8
21	NAGALAND	11
22	ODISHA	30
23	PUDUCHERRY	2
24	PUNJAB	22
25	RAJASTHAN	33
26	SIKKIM	4
27	TAMIL NADU	31
28	TELANGANA	9
29	TRIPURA	8
30	UTTAR PRADESH	75
31	UTTARAKHAND	13
32	WEST BENGAL	20
	<b>GRAND TOTAL</b>	<b>650</b>

( Source : IMIS of SBM(G) )

**Annexure referred in part (d) of Lok Sabha Unstarred Q. No – 3204 to be answered on 04.08.2016 (Amount in Rs. crores)**

**Annexure - II**

S.No.	State	2013-14			2014-15			2015-16			2016-17 (as on 02.08.2016)		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	ANDAMAN and NICOBAR	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0
2	ANDHRA PRADESH	635.44	631.52	662.4	364.3	377.78	427.08	156.69	170.05	190.6	147.68	73.27	40.35
3	ARUNACHAL PRADESH	201.23	237.32	230.97	64.21	109.83	119.5	58.08	65.4	66.23	63.59	49.79	0.56
4	ASSAM	470	524.97	635.18	501.1	585.32	586.88	261.73	284.11	216.2	227.84	107.28	4.45
5	BIHAR	432.38	348.94	307.43	441.07	399.11	381.9	229.6	202.73	295.38	217.08	94.77	18.06
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0
7	CHATTISGARH	136.13	135.2	172.38	159.08	150.74	165.22	63.69	60.83	64.64	65.83	32.44	7.32
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
10	GOA	5.5	0	2.22	4.61	0	0	2.08	1.66	0	2.38	1.19	1.02
11	GUJARAT	533.73	515.07	627.95	509.48	405.58	491.44	230.68	238.91	274.78	238.12	118.37	111.94
12	HARYANA	229.46	229.52	301.15	213.04	277.98	228.82	97.65	122.65	150.74	107.31	53.45	25.85
13	HIMACHAL PRADESH	138.51	130.81	153.33	131.84	120.89	120.18	59.58	64.38	69.88	67.58	32.44	0
14	JAMMU AND KASHMIR	462.43	414.82	499.79	441.33	474.41	458.03	199.4	192.12	222.16	227.5	113.73	0
15	JHARKHAND	172.85	253.28	277.96	169.86	175.18	206.88	126.85	132.09	133.7	86.99	43.31	24.99
16	KARNATAKA	868.76	897.29	928.81	605.38	563.91	622.37	307.62	278.08	366.68	298.92	137.38	0
17	KERALA	155.58	212.04	265.1	115.59	124.1	131.86	52.78	48.05	64.45	58.23	28.02	22.72
18	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0
19	MADHYA PRADESH	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	305.75	200.28	96.8	63.25
20	MAHARASHTRA	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	584	346.16	165.59	69
21	MANIPUR	58.75	55.3	57.17	90.35	88.54	92.25	28.98	27.92	43.44	26.42	13.21	5.16
22	MEGHALAYA	92.18	103.4	114.81	44.61	69.5	81.02	30.52	31.24	30.92	34.35	17.16	18.64
23	MIZORAM	38.41	44.89	33.37	42.43	34.5	39.81	17.71	17.32	23.16	18.38	9.19	0
24	NAGALAND	56.66	61.07	52.38	103.19	101.44	86.45	35.27	38.53	61.9	22.7	11.33	0
25	ODISHA	227.35	317.07	288.08	205.69	230.67	257.29	96.9	103.19	150.64	105.1	51.29	2.44
26	PUDUCHERRY	1.59	0.06	0	1.62	0	0	0.74	0	0	0.83	0.29	0
27	PUNJAB	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	19.53	31.65
28	RAJASTHAN	1231.05	1332.5	1572.96	1194.46	1304.6	1386.79	547.17	526.75	480.21	609.59	289.2	0.09
29	SIKKIM	16.88	26.56	71.25	30.38	31.7	32.03	10.64	12.05	12.49	7.63	3.81	0
30	TAMIL NADU	273.63	387.11	527.57	367.36	382.46	432.39	137.5	182.35	164.85	126.72	62.16	62.87
31	TELANGANA				200.65	212.24	189.25	88.77	97.71	106.42	89.44	44.33	39.05
32	TRIPURA	59.29	89.93	94.19	62.06	68.31	64.81	28.07	31.68	39.97	26.6	12.98	7.02
33	UTTAR PRADESH	923.18	804.92	858.5	962.43	1073.2	1146.18	477.69	490.31	690.46	403.27	173.4	158.19
34	UTTARAKHAND	145.58	87.61	138.59	135.01	111.48	152.94	63.57	60.06	98.91	69.99	34.99	26.7
35	WEST BENGAL	490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	199.27	95.74	89.28
	<b>Total</b>	<b>9348.4</b>	<b>9640.3</b>	<b>10931.78</b>	<b>8869.64</b>	<b>9191.2</b>	<b>9774.65</b>	<b>4175.71</b>	<b>4264.6</b>	<b>5233.88</b>	<b>4135.4</b>	<b>1986.7</b>	<b>830.6</b>

**Statement referred in part (d) of the reply to Lok Sabha Un-starred Question No.3204 due for reply on 04-08-2016**

**Annexure II (a)**

<b>State/UT-wise, Central share released and utilised during last 3 years and current year (Rs. in Crore)</b>								
<b>State/UT</b>	<b>2013-14</b>		<b>2014-15</b>		<b>2015-16</b>		<b>2016-17 (Upto 01-08-2016)</b>	
	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>	<b>Released</b>	<b>Utilised</b>
A & N ISLANDS	0.00	0.00	0.00	0.00	3.40	0.00	0.00	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	67.73	114.81
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	9.69	2.18
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	0.00	19.46
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	20.95
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	99.48	40.95
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	20.94
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	280.49	94.40
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	3.50
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	0.00	16.25
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	2.30	1.54
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	103.59	45.94
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	126.72	68.59
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	0.00	1.24
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	342.24	203.94
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	264.47	64.24
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	1.95
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	41.22	4.20
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	0.00	1.69
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	0.00	1.76
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	458.57	158.15
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	0.00
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	24.83	13.60
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	158.42
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	4.81	0.00
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	268.51	7.27
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	0.00	67.91
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	0.00	2.10
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	178.67	140.89
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	85.29	19.66
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	328.76	119.29
	<b>2190.28</b>	<b>2113.26</b>	<b>2730.30</b>	<b>3094.53</b>	<b>6362.96</b>	<b>9370.47</b>	<b>3542.58</b>	<b>1415.98</b>

*( Source : IMIS of SBM(G) )*



**Annexure to be referred in part (e) of Lok Sabha Unstarred Q. No- 3204 to be answered on 04.08.2016**

**Annexure - III**

S.No.	State	Total Nos. of Habitations	Nos. of Fully Covered Habitations	Nos. of Partially Covered Habitations	Nos. of Quality Affected Habitations
1	Andaman And Nicobar	400	324	76	0
2	Andhra Pradesh	48342	32502	15269	571
3	Arunachal Pradesh	7577	2824	4696	57
4	Assam	88099	55727	23532	8840
5	Bihar	110234	64347	40313	5574
6	Chandigarh	18	0	18	0
7	Chhattisgarh	74647	70495	3004	1148
8	Dadra & Nagar Haveli	70	0	70	0
9	Daman & Diu	21	0	21	0
10	Goa	347	345	2	0
11	Gujarat	36066	36042	7	17
12	Haryana	7948	7486	253	209
13	Himachal Pradesh	53604	41099	12505	0
14	Jammu And Kashmir	15958	8688	7265	5
15	Jharkhand	120067	112803	430	6834
16	Karnataka	60220	23647	34437	2136
17	Kerala	11883	3526	7701	656
18	Lakshadweep	9	0	9	0
19	Madhya Pradesh	128067	127824	50	193
20	Maharashtra	100066	87968	11704	394
21	Manipur	2868	2167	701	0
22	Meghalaya	10475	1666	8799	10
23	Mizoram	738	440	298	0
24	Nagaland	1530	623	864	43
25	Odisha	156468	124233	29436	2799
26	Puducherry	266	153	113	0
27	Punjab	15384	9770	1844	3770
28	Rajasthan	121648	54616	46137	20895
29	Sikkim	2084	721	1363	0
30	Tamil Nadu	100204	90914	8939	351
31	Telangana	24582	12860	10238	1484
32	Tripura	8723	4181	523	4019
33	Uttar Pradesh	260801	259386	1054	361
34	Uttarakhand	39209	21477	17714	18
35	West Bengal	105905	50480	45421	10004
<b>Total</b>		<b>1714528</b>	<b>1309334</b>	<b>334806</b>	<b>70388</b>

(source: IMIS format c-17)